



2026:AHC:42959

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6350 of 2026

Lakshuman

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Brijesh Kumar Singh
Counsel for Respondent(s)	:	C.S.C., Rameshwar Prasad Shukla

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Civil Misc. Correction Application No.02 of 2026:-

1. This is an application for correction in the order dated 17.02.2026.
2. Correction application is allowed.
3. In the seventh line of the fifth paragraph the word '**four months**' *should be read as* '**four weeks**'.

(Prakash Padia,J.)

February 25, 2026
Swati